

[Translation]

DR. CHANDRA SHEKHAR TRIPATHI : Is there any machinery available with the Ministry for ascertaining the quality of foodgrains and if so, how many times samples have been taken from the Fair Price Shops ? Have they been analysed and the quality ensured ?

[English]

SHRI H. K. L. BHAGAT : This is the responsibility of the State Governments, to see that distribution system works well. I have written to them a number of times. They have conducted raids number of times. I can provide to the hon. Member information on the exact number of raids conducted, the number of cards cancelled and the action taken.

Measures to make Delhi Police Effective

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*392. **SHRI AJIT KUMAR SAHA :**
SHRI ANANDA PATHAK :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government have been able to meet the long outstanding demands of the Delhi Police for being equipped with latest weapons, modern means of communication and transport systems and better facilities; and

(b) what further measures are contemplated to make the Delhi Police effective in the discharge of their functions ?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM) : (a) and (b). A statement is given blow.

Statement

The requirement of a modern police force is a developing process. Steps have been taken recently for modernising Delhi Police by providing new vehicles and equip-

ment and augmenting its manpower. A detailed statement is enclosed at Annexure below.

2. To make the Delhi Police more effective, it is proposed to :-

- (i) Increase the number of Police Districts and Police Sub-Divisions in a phased manner.
- (ii) Increase the number of police stations.
- (iii) Further augment the manpower, provide vehicles and modern equipment.
- (iv) For scientific storage of crime data and quick reference facility a computer has been sanctioned.
- (v) To provide better training facilities for the police personnel.
- (vi) To further modernise the police Control Room.

Annexure

I. Additional staff sanctioned for increasing manpower in Delhi Police.

Sl. No.	Name of post	No. of posts
1.	Additional Commissioner of police	1
2.	Dy. Commissioner of police	4
3.	Asstt. Commissioner of police	17
4.	Inspector	107
5.	Sub-Inspector	1070
6.	Asstt. Sub Inspector	485
7.	Head Constables	1703
8.	Constables	1263
9.	Drivers/others	949
Total		6499

(Financial implication Rs. 10,66 Crores)

II. New vehicles sanctioned for increasing mobility of Delhi Police

1. Cars	45
2. Jeeps	157
3. Pick-ups	73
4. Motorcycles	211

Total	486

Total financial implication Rs. 2.87 crores.

III. Equipment sanctioned for modernising Delhi police.

716 items of equipment with a financial implication Rs. 1.34 crores.

SHRI AJIT KUMAR SAHA : In view of the terrorist activities all over the country, may I know whether the Government is thinking to advise the State Governments to modernise the police force to combat the terrorist activities in the country ?

SHRI P. CHIDAMBARAM : From time to time we issue instructions to the State Governments to modernise the police force and to add to the strength of men and officers.

SHRI AJIT KUMAR SAHA : What type of modern equipments have been sanctioned for the Delhi police ?

SHRI P. CHIDAMBARAM : I have referred to some of these in the statement itself. We have provided more vehicles, we have provided more equipments, we have provided more telecommunication equipments, more wireless sets, new weapons etc. These are what are provided to the Delhi Police. And we expect that the State Governments will also enhance their vehicles, weaponry and wireless communication sets for the Police.

SHRI ATA-UR RAHMAN : We have been hearing about the modernisation of the Police Force for a long time. Whatever has been stated is nothing new. But certainly within the constraints, we can

bring about an improvement at least if we can ask the Police force to work on a work-shift of 8 hours as they have done in the case of Railway Protection Force we can improve the beat system with the latest list of criminals. We are having hit and run raids in various banks and various Places. I know the hit and run is done in such a manner that it is very difficult to contact the Police immediately. But if we can have helicopters—I think nobody will be surprised if I utter the word 'helicopter; the chase will be effective Sir, the time has come when the Police has to be very, very mobile and very, very quick and they should meet the situation as it comes. For that helicopters are necessary. If we have only vehicles and wireless; these alone are not going to help.

I take the second part of the question which is about the effectiveness of the Police. The Police can never be effective unless the judiciary is effective. We talk quite a lot about it...*(Interruptions)* Is the Government going take any action to improve the judiciary to make the Police effective because accumulation of cases is eating into the Police force.

THE MINISTER OF HOME AFFAIRS (S. BUTTA SINGH) : The point raised by the hon Member in his speech will be taken care and these are very good suggestions which we will consider.

SHRI MANORANJAN BHAKTA : Law and order in the Union Territory is the responsibility of the Union Government—whether it is Delhi or Andaman and Nicobar Islands or Lakshadweep. In view of certain incidents which have happened in the Union Territory of Andaman and Nicobar Islands like jail-breaking, I would like to know specifically from the hon Home Minister whether they have received any proposal from the Union Territory administration for the modernisation of the Police Force in the Islands and if so, what action has been taken and whether they are contemplating to provide some special arrangements considering the fact that a lot of anti-national activities are going on in the islands and that foreign ships are frequently coming in these a near the islands.

S. BUTA SINGH : It is a continuous process and when we receive any suggestion from any unit whether it is Union Territory or the States we give due consideration. I am told that recently we have received some communication from the administration of Andaman and Nicobar islands. We will definitely go into it.

SHRI NARAYAN CHOUBEY : In view of the fact that our country is growing, our population is growing and the urban areas are growing, will the Government think of including 'Police' as a subject covered by the Planning Commission—Plans and whether it will be a Plan subject or not.

S. BUTA SINGH : I thought that the hon Member is going to suggest whether we are contemplating and bringing this subject in the Concurrent List. He said the Plan. Yes, proper planning for a Police organisation all over the country is a very, very essential thing. But it is for the State Governments. If they put up their proposals for the improvement of the working of the Police and organisation of the Police in their own Plans, they should suggest this and it could be considered.

Guidelines for Recruitment to Scientific Post

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*393. **SHRI K. RAMACHANDRA REDDY :**
SHRI BHATTAM SRI RAMA MURTY :

Will the **PRIME MINISTER** be pleased to state :

(a) whether any guidelines have been formulated for making recruitments to scientific posts by the various scientific departments; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM) : (a) Yes, Sir. The Ministry of Science and Technology have issued certain guidelines to all scientific

departments in the matter of making recruitment to scientific posts, which, however, have not yet become operative.

(b) In the instructions issued by the Ministry of Science and Technology it has been provided that in the event of scientific posts being exempted from the purview of UPSC, while making recruitment to the exempted posts, they should follow the general principles of recruitment like notification of vacancies with qualifications as prescribed in the recruitment rules, following the reservation rules etc. It is also proposed to constitute search-cum-selection committees for every 'level' which should have at least 50% members including experts from outside the department.

SHRI K. RAMACHANDRA REDDY : Mr. Speaker, Sir, the hon. Minister is very vague and ambiguous. In his answer he said :

"In the instructions issued by the Ministry of Science and Technology it has been provided that in the event of scientific posts being exempted from the purview of UPSC"

So, I would like to know from him whether these posts have been taken out of the purview of the U.P.S.C. If so, has the Government no confidence in the competency and capability of U.P.S.C. ? Is the Government doubting the competence and capability of U.P.S.C. ? I think that is why these posts are taken out from the purview of the U.P.S.C.

SHRI P. CHIDAMBARAM : Sir, as far as certain scientific Departments are concerned, for example, the Atomic Energy Commission, the Space Commission, the Electronics Commission and the Defence Research and Development Organisation, the following Departments, namely the Department of Atomic Energy, the Department of Space and the Department of Electronics are exempted from the purview of the U.P.S.C. and that decision was taken earlier in consultation with the U.P.S.C. Similarly, the Commission on Additional Sources of Energy and the Department of Non-Conventional Energy